

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 6- IA 79 of 2022  
In  
CP/22(AHM)2022

**Proceedings under Section 241-242**  
**Co.Act,2013**

**IN THE MATTER OF:**

Iqbal singh Jagdish singh Saluja & Anr  
V/s  
Sahiba Limited & Ors

.....Applicant

.....Respondent

**Order delivered on ..18/11/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv.  
For the Respondent : Mr. Parth Contractor, Adv.

**ORDER**

**IA 79 of 2022**

Learned Counsel for both the sides jointly request to adjourn the matter along with the main matter.

Let the copy of application be served during course of the day to the Learned Counsel for the other side.

List on 12.12.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**